

**CENTRAL ADMINISTRATIVE TRIBUNAL,****ERNAKULAM BENCH****CP(C) 180/00025/2016****in****Original Application No. 180/00640/2014****Friday, this the 28<sup>th</sup> day of August, 2020****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

N.Karthikeyan Pillai

Postal Assistant (Retd.)

Vaisakh, Vellithode

Thrikkaipetta, Mepadi

Wayanad District, Pin – 673 577

..... Petitioner

**(By Advocate : Mr.C.S.G Nair)****V e r s u s**

1. Viji M.R (Age and Father's name not known to the petitioner)  
The Director of Accounts (Postal)  
Kerala Circle, Thiruvananthapuram – 695 001
2. Sri.Jithendra Gupta (Age and Father's name not known to the petitioner), Postmaster General  
Northern Region, Calicut – 673011
3. Sarada Sampath (Age and Father's name not known to the petitioner)  
Chief Postmaster General  
Kerala Circle, Thiruvananthapuram – 695 033
4. K.V.Eapen (Age and Father's name not known to the petitioner)  
Secretary, Department of Pension & Pensioners' Welfare

South Block, New Delhi – 110 001

... Respondents

**(By Advocate : Mr.Anil Ravi,ACGSC)**

This application having been heard on 28.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration today, learned counsel for the respondents submits that the entire reliefs have already been paid and there is nothing remains.

2. Counsel for the petitioner submits that he may be permitted to file a fresh Original Application if there is any deficiency in the matter. Hence **CP(C) is closed with liberty to the petitioner to file a fresh Original Application if there is any further relief to be obtained from the respondents.** Notice, if any, stands discharged.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

**List of Annexure**

Annexure P1 - True copy of the order in O.A 640/14 dated 31.7.2015 of the Hon'ble CAT, Ernakulam

Annexure P2 - True copy of the covering letter dated 18.8.2015

Annexure R1 - True copy of the letter No.F.No.99-54/2016-Pen. Dated 09.01.2020

Annexure R2 - True copy of the letter No.874/Pen/C.No./PPO No.6170/LPS/TVM dated 11.01.2020

Annexure R1 - True copy of the O.M No.38/70/14-P&PW(A) dated 07.10.2015 by DOP & PW

Annexure MA1 - True copy of the judgment in OP(CAT) No.108/2016 dated 26.5.2016

Annexure R-1 - Status of the case downloaded from the website of the Hon'ble Apex Court.

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